MOTION FOR ELECTION TO THE COIR BOARD

THK DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHR A. M. THOMAS): Sir, on behalf of Shri Manubhai Shah, I move:

"That in pursuance of claus_e (e) ctf sub-section (3) of section 4 of the Coir Industry Act, 1953 (45 of 1953), read with rule 4(1) (e) of the Coir Industry Rules, 1954, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Coir Board *vice* Shri K. P. Madhavan Nair who ceased to be a member of the said Board on his retirement from the membership of the Rajya Sabha on the 2nd April, 1962."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC ACCOUNTS

THE MINISTER OF PARLIAMENTARY AFFAIRS (<Shhi Satya Nara-yan Sinha): Sir, I move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April, 1963 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the Members of the House to serve on the said Committee

The question was put and the motion was adopted.

12 Noon

MOTION FOR ELECTION TO THE NATIONAL FOOD AND AGR^TCULTURE ORGANISATION LIAISONCOMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGR^TCULTURE (SHRI RAM SUBHAG SINGH): Sir, I beg to move:

"That in pursuance of Resolution No. F.16-72/4^rr-Policy, dated the 8th November 1948, of the Ministry of Agriculture (now Food and Agriculture), as subsequently amended, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the National Food and Agriculture Organisation Liaison Committee."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE INDIAN CENTRAL OILSEEDS COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINCH): Sir, I beg to move: —

"That in pursuance of clo'ise (s) of section 4 of the Indian Oi¹ seeds Committee Act, 1946 (9 of 1946), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Indian Central Oilseeds Committee."

The question was put and the motion was adopted.